

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100/2022/2257/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the <sup>th</sup> 13 March, 2024.

Sub: **Station leave permission.**

Ref:- Letter No. DJD/1251/2024 dated 04.03.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 05.03.2024 till the morning of 11.03.2024.** The Addl. District & Sessions Judge, Dibrugarh, and in his absence, the Civil Judge (Sr. Div & Asstt. Sessions Judge, Dibrugarh, and in his absence, the Chief Judicial Magistrate, Dibrugarh, and in her absence the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-100/2022/2258/A, dated** , 13-03-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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